

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 5019
ANSWERED ON 25TH MARCH, 2021**

ROAD PROJECTS UNDER BHARATMALA PARIYOJANA IN CHHATTISGARH

5019. SHRI SANTOSH PANDEY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of road projects passing through Chhattisgarh which are being implemented under Bharatmala Pariyojana along with the details of their locations, length and cost;**
- (b) whether any of the said roads is likely to pass through Rajnandgaon in the State and if so, the name of the villages likely to be affected as a result thereof;**
- (c) the criteria adopted for compensation to the land owners whose land was acquired for the purpose;**
- (d) whether the amount of compensation for land acquisition varies in various districts and if so, the reasons therefor;**
- (e) whether any central observer is appointed with the local revenue and agriculture departments for land acquisition and if so, the details thereof; and**
- (f) whether any complaints have been received from the affected land owners for non-payment of due compensation for the land acquired and if so, the action taken/being taken by the Government thereon?**

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) About 11 road projects passing through the State of Chhattisgarh have been identified under Bharatmala Pariyojana. The details of these projects including length and cost are as under:

Sr. No.	Name of Project	Length (km)	Tentative Cost (Rs. in Crore)
1	4-Laning of Bilaspur-Pathrapali section from Km 0.00 to Km. 53.300 of NH-111 (New NH 130) under HAM Mode	53.3	1282.47
2	4-Lane with paved shoulder configuration of Pathrapali Katghora of NH-111 from Km 53+300 to Km. 92+600 under HAM Mode	39.30	865.10
3	Bilaspur-Urga from km. 0.00 to km 70.20 of NH-130A (HAM) under Bharatmala Pariyojna Raipur-Dhanbad	70.2	1745.45
4	Urga-Pathalgaon under Raipur-Dhanbad economic corridor	87.775	1855.78
5	4-laning of Champa-Korba-Katghora section from km. 0.000 to 38.200 of NH-149B under NH (O)	38.200	1281.41
6	Raipur-Vishakhapatnam 130CD under economic corridor in the state of Chhattisgarh	123	4068.16
7	4-lane of Durg-Raipur bypass from Km 0.000 to Km. 92.230 of NH - 53 Mumbai-Kolkata corridor	92.23	2773.33
8	Pathalgaon- Kunkuri- CG/JH Border (Economic Corridor)	100	2060.74
9	Urga-End of Korba Ring Road End of Katghora Bypass section of NH-149B in the state of Chhattisgarh.	42.095	1593
10	Sarangarh (Manikpur) to Raigarh (Feeder Route)	56	824.88
11	Basna to Sarangarh (Manikpur) feeder route	33	486.09

(b) Durg-Raipur bypass is passing through Rajnandgaon district and the affected villages in Rajnandgaon district are Dewada & Tedesara.

(c) to (e) The compensation is worked out as per NH Act in accordance to RFCTLARR Act, 2013 by Competent Authority for Land Acquisition (CALAs) which is derived in accordance to the Land Acquisition Manual & Guidelines issued by Ministry of Road Transport & Highways. Land Acquisition is carried out by Competent Authority for Land Acquisition (CALAs) appointed by Central Government under Section 3 (a) of NH Act.

(f) Competent Authority for Land Acquisition (CALAs) deals with all the complaints received related to the compensation amount against acquisition of land.
